

BUSINESS ADVISORY COMMITTEE

(Sixth Lok Sabha)

TWENTY-NINTH REPORT

(Presented on 21-2-1979)

The Business Advisory Committee held a sitting on Wednesday the 21st February, 1979.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- ✕ (1) The Industries (Development and Regulation) Amendment Bill, 1979. 1 hour
(Consideration and passing)
- ✕ (2) The Punjab Excise (Delhi Amendment) Bill, 1979. 1 hour
(Consideration and passing)
- ✕ (3) The Sugar Undertakings (Taking Over of Management) Amendment Bill, 1979. 2 hours
(Consideration and passing)
- ✓ (4) The Indian Penal Code (Amendment) Bill, 1978, as passed by Rajya Sabha. 8 hours
(Consideration and passing)
- ✓ (5) The Indian Standards Institution (Certification Marks) Extension to Kohima, Wokha, Zunheboto, Mokokchung and Phek Districts Bill, 1978. 1 hour
(Consideration and passing)
- ✕ (6) Discussion on the President's Address. 14 hours
- ✕ (7) Discussion on the Resolutions seeking approval of the increase in the export duty on raw cotton and levy of export duty on turmeric. 2 hours
- ✕ (8) Discussion under Rule 193 regarding situation in Jammu and Kashmir as a result of continued regional imbalances. 1½ hours

NEW DELHI;

February 21, 1979.

Phalguna 2, 1900. (Saka).

K. S. HEGDE,

Chairman,

Business Advisory Committee.